

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).14272/2015

(Arising out of impugned final judgment and order dated 20/11/2014
in LAPP No.34/2006 passed by the High Court Of Delhi At New Delhi)

JAGE RAM (D) THR. LRS.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.
(With office report)

Respondent(s)

WITH SLP(C)No.14277/2015-(With Office Report)

Date : 30/06/2016 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Petitioner(s) Mr. Arvind Kr. Sharma,Adv.
Mr. Dev Prakash Bhardwaj,Adv.

For Respondent(s) Ms. Garima Prashad,Adv.

UPON hearing the counsel the Court made the following
O R D E R

As requested, list the matters on 8th August, 2016.

(Sarita Purohit)
Court Master

(Sneh Bala Mehra)
Assistant Registrar